Expenditure on land reform sector for Madhya Pradesh

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380. SHRIMATI RATAN KUMARI: Will the Minister of PLANNING be pleased to

- (a) what was the percentage of cost expenditure for land reform sector for Madhya Pradesh as against the total cost expenditure during the last Five Year Plan
- (b) what allocation is proposed to be made in the current Five Year Plan;
- (c) whether the allocated cost expenditure is in accordance with the priorities fixed for land reforms: and
 - (d) if not, what are the reasons therefor?

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TIWARI). (a) The Fifth Five Year Plan (1974—79) was terminated one year earlier and as such was in operation only for a period of four years 1974-78. During 1974—78, the State Government has reported an expenditure of Rs. 5.67 crores for land reform measures out of a total expenditure of Rs. 1058.00 crores under the State Plan as a whole. The percentage of this expenditure to the total Plan expenditure works out at approximately 0.53.

(b) to (d). The Sixth Five Year Plan 1980-85 is currently under formulation and sectoral outlays have not vet been determined.

Review of the annual plans of the States

381. SHRI BHUPESH GUPTA:

SHRI M". KALYANASUNDA-RAM:

SHRI INDRADEEP SINHA:

Will the Minister of PLANNING be pleased to state:

(a) whether the Planning Commission has reviewed th« annual plaas (1980-81) of the States; and

(b) if so, what are the details in this regard?

to Questions

THE MINISTER OF PLANNING (SHRI NARAYAN DUTT TIWARI): (a) and (b). Annual Plans 1980-81 of the States had earlier been discussed and finalised at' official level. Discussions at Deputy Chairman and Chief Ministers' level are now being held from 21-7-1980 and such adjustments, as may be found necessary and feasible, wili be made in the State Plans for the current year.

Construction of air held at Jawan Wala Shahr

382. SHRI SWAMI DINESH CHANDRA: Will the Minister of DEFENCE be pleased to state:

- (a) whether there is any proposal under Government's consideration to construct a defence air field at Jawan Wala Shahr in Himachal Pradesh;
- (b) whether it is also a fact that the present air field at Pathankot is being shifted to Jawan Wala Shahr; and
- (c) if so, how many acres of land villagewise have been acquired by Government and what is the number of families to be shifted?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND DE-PARTMENTS UNDER THE CHARGE OF PRIME MINISTER (SHRI C. P. N. SINGH): (a) and (b). No, Sir.

(c) Does not arise.

दिल्ली में पुलिस की मिली भगत से ग्रपराधों का किया जाना

383. श्री कलराज मिश्र : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को जानकारी है कि दिल्ली में लुटपाट, बोरियों, इकैतियों तथा